

From,

Registrar General,  
High Court of Judicature at  
Allahabad.

To,

The Director,  
Judicial Training & Research Institute, U.P.,  
Vineet Khand, Gomti Nagar,  
Lucknow.

No. 429/Admin.(Services)/2025 Dated: Allahabad: September 02, 2025

**Subject: Regarding nomination of Judicial Officers for participation in State Level Stakeholders' Consultation 2025, scheduled to be held on 07<sup>th</sup> September, 2025 at JTRI, Lucknow.**

Sir,

With reference to Institute's letter no. JTRI/2025/3209 dated 31.08.2025 on the above noted subject, I have been directed to inform Your Goodself that the Hon'ble Court has been pleased to nominate all the **District Judges** and **Special Judges (POCSO)** of U.P. (**except** Amethi) and **Secretary, DLSA** and **Principal Magistrates of JJB** from 32 Districts (as per **enclosed** List-A) for participation in the captioned **State Level Stakeholders' Consultation 2025**, scheduled to be held on **07<sup>th</sup> September, 2025 at JTRI, Lucknow.**

I am, therefore, to request you to kindly take necessary action accordingly.

With regards,

Yours sincerely,

**Encl.: As Above.**

sd/-  
(Rajnish Kumar)  
**Registrar (J) (Services)**  
**"For Registrar General"**

No. 429(i)/Admin.(Services)/2025 Dated: Allahabad: September 02, 2025

Copy forwarded to:-

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow for kind information.
2. All the District & Sessions Judge of U.P. (**except** Amethi) with the request to kindly attend the aforementioned State Level Stakeholders' Consultation 2025 on 07<sup>th</sup> September, 2025 at JTRI, Lucknow and to direct **Special Judge (POCSO)** of their **respective** Judgeship also to attend the said programme.
3. The District & Sessions Judge of 32 Judgeships (as per **enclosed** List-A) with the request to kindly direct the **Secretary, DLSA** and **Principal Magistrates of JJB** of their **respective** Judgeship to attend the aforementioned State Level Stakeholders' Consultation 2025 on 07<sup>th</sup> September, 2025 at JTRI, Lucknow.

**Encl.: As Above.**

sd/-  
(Satish Kumar Pushkar)  
**Joint Registrar (Services)**  
**"For Registrar General"**

**List-A of Officers**

Sl. No.	Rank of Officers	No. of Officer	Name of District
1.	District Judge	74	All the Districts ( <b><u>except</u></b> Amethi) of State of Uttar Pradesh
2.	Special Judges (POCSO)	74	All the Districts ( <b><u>except</u></b> Amethi) of State of Uttar Pradesh
3.	Secretary, DLSA	32	Agra Ayodhya Ballia Barabanki Bareilly Basti Bulandshahar Chitrakoot Deoria Etawah Farrukhabad Firozabad Gautambuddha Nagar Ghaziabad Ghazipur Gonda Gorakhpur Hardoi Kanpur Nagar Lalitpur Lucknow Mathura Mau Meerut Mirzapur Moradabad Muzaffar Nagar Prayagraj Rampur Saharanpur Shahjahanpur Varanasi
4.	Principal Magistrate, JJB	32	